#### National Human Rights Commission PRP & P division- SRO Unit

Sub: <u>Visit Report of Dr. K. R. Shyamsundar, Special Rapporteur, NHRC to Child Welfare</u>

Homes in Kanyakumari District of Tamil Nadu from 5-7 September 2013

Dr. K. R. Shyamsundar, Special Rapporteur, NHRC visited Child Welfare Homes in Kanyakumari District of Tamil Nadu from 5-7 September 2013. The visit report of Special Rapporteur is placed at Annexure-1.

The observations made by the Special Rapporteur during his visit to Child Welfare Homes are summarized below:

- Out of 107 Child Welfare Homes, 40 were registered and 65 Child Welfare Homes
  were being run without registration, though an application for registration had
  been made by them. However, 2 Homes were being run without even applying
  for registration.
- Special parties comprising Zonal Officers/ Assistant Directors of Rural Development and Panchayat Raj Department had been formed by the District Collector to find out whether all the Child welfare Homes were recognized or not and whether they have adequete insfrastructual and other facilities.
- Out of 40 registered Homes, 9 were found without basic infrastructural facilities;
   13 with adequate building but without other infrastructural facilities and only 18 were found with adequate buildings and other facilities.
- 4. Of the 65 Homes applied for registration, 16 were found without basic facilities; 33 with adequate building but without other infrastructural facilities and only 16 were found with adequate building and other infrastructural facilities.
- 5. The District Authorities have recommended action against 9 registered Children Homes for want of all basic infrastructural facilities under Juvenile Justice (Care and Protection of children) Act, 2000 and also recommended cancelled of 16 Homes that applied for registration for want of adequate and reasonble instrustural facilities.
- 6. Discreet inquiry reveals that both parents of quite large number of children are not only working but also reside within one/two kms from the Homes.
- 7. It is really surprising to see huge number of Child welfare Homes in Kanyakumari district which is a very small district of Tamil Nadu. Inquiry reveals that such Homes

are being used to prop up the stregth of some schoold for getting Government grants. Quite a large numbers of children do have both employed parents.

8. It is reported that the total amount spent by NGOs for children is insufficient (just Rs. 750/child) when compared to the receipts in cash and kind. Though the organizers who run the Homes state that a huge amount is spent for teachers but interaction with teachers reveals otherwise. Besides, vast majority of NGOs are eluctant to place their funds for auditing.

9. A huge number of child welfare Homes not only in Kanyakumari District but throughout the State thrive due to collusion among irresponsible parents, selfish school authorities and vested interest of majority of NGOs who run the Homes for their living and not for charity/child welfare.

The recommendations made by the Special Rapporteur during his visit to Child Welfare Homes are summarized below:

 It is recommended that surprise checks should be conducted frequently to prevent misuse and abuse of children and a detailed enquiry needs to be instituted regarding the aid received by such Homes from within and from abroad.

2. Parents also are required to be counselled by Samaritans to create awareness on various issues including ethics, values and morality.

3. It is recommended that all Homes who have not applied for registration should be immidiately stopped.

4. Children too need to be educated to create awareness about 'child abuse'. In addition, Constant vigit is required to prevent misues and abouse of children.

The matter is placed before the Full Commission for consideration and directions please.

(J.S. Kochher)

Joint Secretary (Trg. & Res.)

File No.10/30/2013-PRP & P

Dated: 9.04.2013



#### राष्ट्रद्रीय मानव अधिकार आयोग National Human Rights Commission

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SZ -I Spl. Rap/NHRC/2917

Dear Shri Alok KR Shrivastava

Sub: National Human Rights Commission - Dr K. R. Shyamsundar, Special Rapporteur for South Zone - I -Tour to Kanyakumari District, TN - A note on Child Welfare Homes in TN & Grievances of Public -Representations - Reg

Ref: NHRC - US Ref no 16/2/2013 - Coord - 2<sup>nd</sup> May, 2013

2) My office Lr SZ - I Spl. Rap/NHRC/2908 dated Nil regarding my tour programme to Kanyakumari, TN

I did undertake tour to Kanyakumari district from 5<sup>th</sup> to 7<sup>th</sup> September. 2013. On 6<sup>th</sup> September, 2013, I paid a visit to Child Welfare Home, Vellamadam & also discussed with the District Collector, On 7<sup>th</sup> September, 2013, I heard the grievances of the public at Nagerkoil, District Head Quarter of Kanyakumari District from 1030 hours to 1345 hours. 37 petitions were presented and of which 6 were against District Administration; 7 against the police; 9 against Tamil Nadu State Transport Corporation, Tirunelveli; 2 against local bodies and the rest general in nature.

2) A note on Child Welfare Homes in T.N. and in particular reference to Kanyakumari District and a four page note along with 37 petitions are sent for necessary action at your end please.

N.H.R.C.

Encl: Two

Shri Alok K R Shrivastava, IASİ, Joint Secretary,

VHRC, New Delhi

CR. UNIT

Yours Sincerely

Off: 31A (19), Park Road, Anna Nagar (W) Extn., Chennai - 600 101. Cell: +917708026150 / Res. 2225 0969 E-mail: ipsshyamdgp@ymail.o

#### Child Welfare Homes In Tamil Nadu and in particular reference to Kanyakumari District

(by Dr K.R.Shyamsundar, Special Rapporteur, NHRC SZ – I,)

On 6<sup>th</sup> September, 2013, after interacting with District Officials, I paid a visit to Child Welfare Home at Vellamadam. It has been started in the year 1988 by Director Smt. Rosamma, who was a spinster and a teacher for the love of the orphans. The school venue was given by Walk Board. It is maintained neat and tidy.

2.1) In the afternoon, one of the issues discussed with Collector Shri. S. Nagarajan among others was regarding Children Welfare Homes as their numbers in Kanyakumari District, which is a very small, was found to be very large.

Sl.No	Registration Status	Homes with	Homes with	Homes with	
		Adequate	Adequate	inadequate	
		facilities	building but	facilities in all	
		Building + others	lacks other	respects	
			facilities		
1	Registered - 40	18	13	9*	
2	Applied - 65	16	33	16**	
3	Not even applied - 2		1***	1***	
	Total - 107	34	47	26	

2.2) Shri. S. Nagarajan has informed that he was serving in the district for a year and a half and that as per the instructions of the Government to find out whether all the Child Welfare Homes were recognized or not and whether they have adequate infra structure and other facilities, he formed special parties comprising Zonal Officers / Assistant Directors of Rural Development and Panchayat Raj Department for verification.

- 3) Surprise Inspection of Child Welfare Homes in Kanyakumari District has revealed the following:
  - That of the 107 Child Welfare Homes, while 40 including 2 under Social

    Welfare Homes: were registered, 65 applied for registration but running

    Homes and 2 were found running Homes even without applying for registration.
  - That of the 40 registered Homes, 9 are found without basic infrastructural facilities; 13 with adequate building but without other infrastructural facilities and only 45% of the Homes i.e. 18 are found with adequate buildings and other infrastructural facilities
  - That of the 65 Homes applied for Registration, 16 are found without basic infrastructural facilities; 33 with adequate building but without other infrastructural facilities and only 25% of the Homes i.e. 16 were found with adequate buildings and other infrastructural facilities
  - That two Homes Deborah Girls Home\*\*\*, Kottilpadu and CSI Girls
     Home\*\*\*, Mathiyodu did not even apply for registration
  - That Collector recommended action against 9\* registered Children Homes for want of all basic infrastructural facilities under Juvenile Justice Act, 2000 and also recommended cancellation of 16\*\* that applied for registration for want of adequate and reasonable infrastructural facilities.
  - Discreet inquiry reveals that both fathers and mothers of quite a large number of children are not only working and but also reside within one or two kms from the Homes!

#### 4) Statistics furnished by Director, Social Welfare Shri Xavier

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The statistics furnished by the Director, Social Welfare reveals the following:

Registration under Juvenile Justice Act as on 31.08.13 in T.N.

SI.No.	Category	Nos.
1	No. of Homes identified run by Govt. & NGOs	1636
2	No. of Institutions Closed	76
3	No. of Homes Registered for 3 years by NGOs	723
4	No withdrawn by NGOs from 3 year registration	7
5	Presently, No of Homes functioning with 3 yr Registration	716
6	No. of Govt. run Homes Registered for 3 years	27
7	No. of Homes Registered for 6 Months	688
8	No of Homes from which application is yet to be received	122

Note that the total amount spent by NGOs for children is meager (just Rs. 750 / child) when compared to the receipts in cash and kind. Though the organizers who run the Homes state that a huge amount is spent for teachers, interaction with the teachers reveals otherwise. In addition, it is reported that a vast majority of the NGO is reluctant to place their funds for auditing, which itself is an indication that all is not well. A huge number of Child Welfare Homes not only in

Kanyakumari District but throughout T-N thrive due to collusion among irresponsible parents, selfish school authorities and vest interestedness of majority of NGOs who run Child Welfare Homes for their living and not for charity. Due to the foregoing, it is recommended that not only surprise checks should be conducted: to find interempty hostels but also detailed inquiry to be instituted regarding the aid received by such Homes from within and from abroad. Parents also are required to be counseled by Samaritans to create awareness on various issues including ethics, values and morality. It is strongly recommended that all those Homes that have not applied at all deserve to be cancelled forthwith. Children are also required to be educated to create awareness regarding 'child abuse.' Constant vigil is required to prevent use, misuse and abuse of children.

(Dr K. R. Shyamsundar)

Dr. K.R. Shyamsundar, 195 (1994)
Special Rapporteur
(SZ-I-TN, Kerala, Pondicheny & Lakshadacep)
National Human Rights Commission
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Status Report as children Homes.

## Children Homes Inspection Reports, Kanyakumari District.

#### -- Annexure I

# Registered Children Homes under J.J. Act having Adequate Facilities with Children Strength & Rehabilitation

<u> </u>		41.01.64	i or incline	meacion			
				Rehabii	litation after I	Discharge	
S.No	,	No. of Children	Higher Education	Vocational Training	Job Oppurtuni ties	Income generation	Others
1	Mary Jesus Social Welfare Trust, Maravankudieruppu	10	Yes	Nil	Nil	lin	Nil
2	Sathiya Ammaiyar Ninaivu Orphanage, Nagercoil	108	Yes	Nil	Nil	Nil	Nil
3	Good Samaritan Fellowship of India, Vadasery	27	Yes	Nil	Nil	Nil	Nil
4	Dorkal Sisters Serving Trust, Kuzhicode	14	Yes	Nil	Yes	Nil	Marrige Help
5	St. Vincent De Paul Home for Children, Chellankonam	50	Nil	Yes	Nil	Nil	Nil
6	St. Boniface Anbaham, Zionpuram	104	Yes	Yes	Nil	Nil	Nil
7	St. Francis Xavier Home for Children, Enayamputhenthurai	80	Yes	Nil	Nil	Nil	Nil
8	St. Joseph Carmel Home for Children, Neerodi	20	Yes	Nil	Nil	Nil	Nil
9	DWC Childrens Home, Ananthanadarkudi	35	Nil	Yes	Yes	Nil	Nif
10	Deepthi Children Home, Kaliyal	38	Nil	Yes	Nil	Nil	Nil
11	CMS Childrens Home, Puthankadai	157	Yes	Yes	Nil	Nil	Nil
12	CMS Childrens Home, Thadikarankonam	251	Yes	Nil	Nil	Nil	Nil
	St. Joseph's Children Home, Vellamadam	66	Nil	Nil	Nil	Nil	Marrige Help
14	St. Mary's Girls Home, Muttom	13	Yes	Nil	Nil	Nil	Nil
15	Sacred Heart Home for Children, Murasancode	22	Yes	Nil	Nil	Nil	Nil
16	CMS Boys Home, Punnainagar	101	Yes	Yes	Yes	Nil	Nil
	CMS Girls Home, Melaramanputhur	110	Yes	Nil	Yes	Nil	Nil
10 1	Sri Kanyakumari Kurugulam Ashramam, Kanyakumari	23	Nil	Nil	Nil	Nil	Nil
	Total Children	1229					

	Registered Children Home				quate Build	ing Facilitie	<b>:</b> S,
			er Other i	Facilities		<u></u>	
		12.443		Rehabi	litation after D	ischarge	
S.No	Name of the Children Home	No. of Children	Higher Education	Vocational Training	Job Oppurtunitie s	Income generation	Others
19	Dejaswee Mangayar Mangalam, Kavimonyy Nagar	20	Yes	Nil	. Nil	Nil	Nil
20	Nagercoil Puthia Yerusalam Children Home, Ananthampalam	i.ao(	Yes	Nil	Nil	Nil	Nil
21	NIRAS Children Home, Asaripallam	21	Yes	Nil	Nil	Nil	Nil
22	AIM for Seva Students Home for Boys, Paramanvilai	10	Nil	Nil	Nil	Nil	Nil
23	Emmanuvel Childrens Home, Manali	16	Yes	Yes	Nil	Nil	Nil
24	The Salvation Army Tucker Girls Home, Thuckalay	18	Nil	Nil	Nil	Nil	Nil
25	St. Antony's Home for Children, Vencode	25	Yes	Nil	Nil	Nil	Nil
26	Uyirvalvu Nilayam, Padanthalumoodu	17	Nil	Nil	Nil	Nil	Nil
27	Vimala Bala Bhavan Home for Girls, Marthandam	65	Yes	Yes	Yes	Nil	Nil
28	Matrix Illam, Themanoor	25	Nil	Nil	Nil	Yes	Nil
79 I	Bishop Leon Boys Home, Vellamadam	26	Nil	Nil	Nil	Nil	Nil
-211 1	Assisi Farm and Training Centre, Palkulam	26	Yes	Nil	Nil	Nil	Nil
- 37 I	People's Babtist Children Home, Irenipuram	43	Yes	Nil	Nil	Nil	Nil
	Total Children	322					

		No. of Children		Rehabi	litation after D	ischarge	
S.No	Name of the Children Home		Higher Education	Vocational Training	Job Oppurtunitie s	Income generation	Others
32	Christian New Life Children Home, Nagercoil	33	Yes	Nil	Nil	Nil	Nil
33	The Salvation Army Tucker Boys Home, Vettoornimadam	81	Yes	Nil	Nil	Nil	Nil
34	Peace Mission, Asaripallam 🥂 😁	. 19	Yes	Nil	Nil	Nil	Nil
35	Samuvel Boys Home, Ariyakuzhi	25	Nil	Nit	Nil	Nil	Nil
36	Sanjoe Children Home, Kanjiyodu	37	Yes	Nil	Yes	Yes	Nil
37	St. Terasa's Home For Children, Manalikarai	50	Yes	Yes	Nil	Nil	Nil
38	Happy Children Girls Home, Water Tank Road, Ngl.	11	Yes	Yes	Yes	Nil	Nil
34 1	Happy Children Boys Home, Esakiyammankovil Street, Ngl.	21	Yes	Yes	Yes	Nil	Nil
411 1	Sathiya Ammaiyar Ninaivu Orphanage, Thickanamcode	54	Yes	Nil	Nil	Nil	Nil
	Total Children	331					

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## Children Home Inspection Reports, Kanyakumari District

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Children Homes Applied for Registeration under J.J. Act having Adequate Failities with Children Strength & Rehabilitation

	···		,	Rehabil	itation after D	Discharge	
5.No	Name of the Children Home	No. of Children	Higher Education	Vocational Training	Job Oppurtuniti es	Income generation	Others
1	CSI Children Home, Santhapuram	41	Yes	Yes	Yes	Yes	Nil
2	Balamandir Kamaraj Trust, Erulapapuram	. 39	Yes	Nil	Nil	Nil	Nil
3	Life Enrichment Services, Parvathipuram	17	Yes	Nil	Nil	Nil	Nil
4	Alamumine Malik Dhinar Children Home, Thiruvithancode	56	Yes	Nil	Nil	Nil	Nil
5	Malar Nilayam Bala Bhavan Glarist Girls Home, Azhagiamandapam	16	Nil	Yes	Nil	Nil	Nil
6	George Muller Children Home, Parakingal	41	Yes	Nil	Nil	Nil	Nil
7	St. Antony's Home for Children, Kurusady	117	Yes	Nil	Nil	Nil	Nil
8	St. Joseph's Boys Home, Muttom	12	Yes	Nil	Nil	Nil	Nil
9	St. Vincent De Paul Home for Children, Kadiyapattinam	31	Yes	Nil	Nil	Nil	Nil
10	Happy Home, Mylady	34	Yes	Nil	Nil	Nil	Nil
11	Ulrik Vogels Girls Home, Mylady	30	Yes	Yes	Yes	Yes	Nil
12	Schwarzen Beker Girls Home, Mylady	34	Yes	Yes	Yes	Yes	Nil
13	Fathima Home, Azhagappapuram	26	Yes	Nii	Nil	Nil	Marriage Help
14	Shri Sarada Devi Anbu Illam, Kanyakumari	15	Nil	Nil	Nil	Nil	Nil
15	Fellowship Christian Children Home, West Lutheren Street, Nagercoil	18	Yes	Nil	Yes	Yes	Nil
16	Concordia Boys Home, Nagercoil	52	Yes	Y.es	Yes	Nil	Nil
	Total Children	579		ļ		]	<u></u>

,	Children Homes Applied fo	_			_	equate Bu	ilding
	Facil	ities, Bu	t Lesser O	ther Facili	<b>ties</b> itation after l	Discharge	
	1 (m) (m)	No. of		Netiabil	Job	Jischarge	T
S.No	Name of the Children Home	Children	Higher Education	Vocational Training	Oppurtuniti es	Income generation	Others
17	Sree Saratha Devi Anbu Illam, Ponnapanagar	37	Yes	Nil	Nii	Ni!	Nil
18	Imagine India Trust, Nagercoil	11	Yes	Nil	Nil	Nil	Nit
19	Go Ye Mission Home, Nagercoil	13	Yes	Yes	Nil	Nil	Nil
20	Amala Home for Children, Thuckalay	25	Yes		Yes	Yes	Nil
21	KNH Children Home for Girls, Mekkamandapam	52	Yes	Yes	Yes	Yes	Nil
22	Little Flower Children Home, Melamanakudy	26	Yes	Yes	Nil	Nil	Nil
	Cecilia Home for Girls, Rajakamangalamthurai	12	Yes	Nil	Nil	Nil	Nil
14	Gil Gal Children Home for Girls, Mekkamandapam	11	Yes	Yes	Nil	Nil	Nil
75 I	St. Joseph's Children Home, Midalam	14	· Yes	Nil	Nil	Nil	Nit
70 I	St. Francis Assisi Children Home, Malaiyadi	23	Yes	Nil	Nil	Nil	Nil
<i>) /</i>	Martha Buetner Children Home, Kuzhithurai	35	Yes	Nil	Nil :	Nil	Nil
7K I	Cherupushpa Bala Bhavan, Manjalumoodu	24	Nil	Nil	Nil	Nil	Nil
79 1	Mother Mary Memorial Boys Home, Kaliyal	20	Nil	Nil	Nil	Nil	Nil
3U I	Life Enrichment Services, Devicode	13	Yes	Nil	Nil	Nil _	Nil
- T   I	Sirumalar Children Home, Surulacode	65	Yes	Yes			
3/ 1	St. Joseph Home for Children, Kuttaikadu	35	Nil	Nil	Nil	Nil	Nil
33	Carmel Boys Home for Children, Manalikarai	57	Nil	Yes	Nil	Yes	Nil
<b>44</b> I	Malar Nilayam Bala Bhavan Boys Home, Pilankalai	29	Yes	Yes	Nil	Nil	Nil
35	Rehobath Happy Home, Kumaranputhoor	11	Yes	Nil	Nil	Nil	Nil
35	Vasantham Childrens Home, Gandhi Nagar	26	Nil	Nil	Nil	Nil	Nil
3/ 1	Bethal Ashramam, Chenpagaramanputhoor	106	Yes	Yes	Nil	Nil	Nil
38	Karunya Glanny Sisters, Thovalai	15	Yes	Nil	Nil	Nil	Nil
	Annai Seva Ashramam, Aralvoimozhi	20	Yes	Nil	Nil	Nil	Nil

8	St. Anne's Home for Children, Colachel	27	Yes	Níl	Nil	Nil	Nil
41	C.S.I. Dr. Christudhas Home for Children, Udayarvilai	. 50	Yes	Yes	Yes	Yes	Nil
42	Jeevalaya Child Home, Alagappapuram	12	Nil	Nii	Nil	Nil	Nil
43	Sarojini New Life Centre, South Thamaraikulam	50	Yes	Yes	Yes	Yes	Nil
44	Indo American Home for Children, Kanakappapuram	29	Yes	Yes	Yes	Yes	Marriage Help
45	Patengemeinschaft Hungry Children Kiwanish Boys Home, Ag Mylady		± ½√Yes	Nil	Yes	Nil	Nil
46	St. Joseph's Children Home, Kanyakumari	30	Yes	Yes	Nil	Nil	Nil
47	Unity Home, Nadaikavu	19	Nil	Nil	Nil	Nil	Nil
48	ECI Children Home, Kozhivilai	12	Nil	Nil	Nil	Nil	Nil
49	St. George Boys Home, Munchirai	29	Nil	Nil	Nil	Nil	Nil
	Total Children	970					

		Buile	ding Facil	ities			
	s vere			Rehabil	itation after D	Discharge	
S.No	Name of the Children Home	~ No. of Children	Higher Education	Vocational Training	Job Oppurtuniti es	income generation	Others
50	Fellowship Christian Children Home, Elanthalady	43	Yes	Nil	Nil	Nil	Nil
51	Anbu Illam, Vettoornimadam	125	Yes	Yes	Yes	Nil	Nil
52	The Salvation Army Tucker <b>Girls</b> Home, Nagercoil	⊈,259 	Yes	Nil	Nil	Nil	Nil
53	CSI Children Home for Boys,  Moolachel	51	Yes	Yes	Yes	Yes	Nil
54	EDEN Children Orphanage, Parvathipuram	22	Nil	Nil	Nil	Nil	Nil
55	St. Anne's Girls Home, Velliyavilai	88	Yes	Nil	Nil	Nil	Nil
56	Darur Raemath Orphanage, Eniyanagar, Enayam	60	Yes	Nil	Nil	Nil	Nil
57	St. Joseph's Home for Children, Chinnathurai	24	Yes	Yes	Nil	Nil	Nil
58	Chithralaya Seva Trust, Citharal	16	Yes	Nil	Nil	Nil	Nil
59	Mercy Home, Vellamadam	12	Nil	Nil	Nil	Nil	Nil
60	Sacred Heart Convent Happy Children Home, Pattarivilai	98	Nil	Nil	Nil	Nil	Nil
61	C.S.I. Childrens Home for Girls, Neyyoor	66	Yes	Yes	Nil	Nil	Nil
62	Punitha Soosaiyappar Karunai Illam, Punnai Nager.	35	Nil	Nil	Nil	Nil	Nil
63	Charity Home for Children, Nesamony Nager, Nagercoil	35	Yes	Yes	Yes	Nil	Nil
64	Little Flower Home for Children, Raman Puthoor.	120	Nil	Nil	Nil	Nil	Nil

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Sisters of Charity of St. Anne's, 65 Ramavarmapuram Total Children

. :	Children Home Ins	pecti	on Rep	orts, K	anyakun	nari Dis	trict		
			nnexu	_					
Children Homes Not Applied for Registeration under J.J. Act having Adequate Building Facilities, But Lesser Other Facilities									
S.No	Name of the Children Home	No. of Childre n	othe						
1	Deborah Girls Home, Kottilpadu	7.72 <b>4</b>	o said of a	TALLET Nil	Nil	Nil 	Nil		

Children Homes Not Applied for Registeration under J.J. Act not having Adequate									
Building Facilities									
2 CSI Girls Home, Mathiyodu	16	Yes	Nil	Nil	Nil	Nil			

Registration under Juvenile Justice Act as on 31.8. 2013 in TAMIL NADU

- 1					I — — · · ·	Olioc Act as o	7 01.0. 2015	<u> </u>	<u>IL IV</u> ADV	
-	2	3	4	5	6	7	8	Pending	With DSWO (9)	
S.No.	Name of the District	No. of Homes identified (Govt/NGO	No, Of institution closed	No. of NGO Homes registered for 3 years	Withdrawal of 3 years registration License	Presently No.of Homes functioning with 3 years registration	Government Homes given 3 years registration	No. of Homes registered for 6months	Application yet to be received	functioning at present
1	Ariyalur	13	0	9	0	9	0	<del></del>	<u>-</u>	(7+8+9+=10)
2	Chennai	45	0	16	1	15		25	2	15
3	Coimbatore	47	. 0	14	1	13		25	7	49
4_	Cuddalore	30	0	11	0	11	2	14	3	<u> </u>
5	Dharmapuri	29	0	20	0	20		- 14	1	28
6	Dindigul	82	0	41	0	41	1		2	30
7	Erode	31	4	21	0	21		38	0	- 40
8_	Kancheepuram	163	9,	76	1	75	<u>-</u>	5		28
9	Kanyakumari	135	26	39	0	39	2	76	3	155
10	Karur	5	0	2	0	2	0.	65	0	106
11	Krishnagiri	43	1	24	0	24	0	3	5	
	Madurai	44	0	18	0	18		13	12	49 37
13	Nagapattinam	37	2	9	0	9,		13	5	
	Namakkal	19	1	8	0	8	0	19	1	31
	Nilgiris	26		11		11		9	0	17
_	Perambalur	16	0.	8	0	8	1	14	3	29
17	Pudukottai	21	0	7	1	6	0	5	8	
18	Ramnad	25	1	12	- 0			5	0	12
19	Salem	66	0	40	0	40		11	0	24
20	Sivagangai	36	_ 0	15	o	15	2	24	4	70,
21	Thanjavur ?	41	1	0.				16	4	36
22	Theni	39	10	23	- 0	23		35	0	36
23	Tirunelveli '	115	4	78	2	76	0	6		35
24	T.Malai	61	5	36	0		1	26	<u> 6</u>	109
25	Tiruvallur	125	7	33	0	33	<del></del>	13	14	64
26	Tiruvarur	9	0	7	0		0	71	ol	104
27	Trichy	66	0	34	0		0	2	8	17
28	Tuticorin	95	1	29				23	19	77
29	Tirupur	23	1	13		28	1	45	0	74
	Vellore	79	3	40	. 0	13		9	5	27
	Villupuram	33		16	· o	40	1		0	
_32	Virudhunagar	37	0	13		16	0	16	1	33
L	Total	1636	· 76	723	<del></del>	13	1	21	2	37
				, 201		716	27	688	122	1553
						•				